

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1242  
ANSWERED ON:01.12.2014  
SETTING UP OF A CIVIL AVIATION AUTHORITY  
Mohan Shri P. C.;Venkatesh Babu Shri T.G.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to set up a Civil Aviation Authority of India in place of the Directorate General of Civil Aviation;
- (b) if so, the details and the present status thereof; and
- (c) the time by which the said authority is likely to be set up?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) Yes Madam.

(b) to (c) A Civil Aviation Authority of India Bill, 2014 has been formulated for setting up of Civil Aviation Authority of India to replace existing Directorate General of Civil Aviation with an objective to strengthen civil aviation safety oversight and grant greater financial and administrative autonomy for efficient and smooth functioning of civil aviation regulator in India, which was circulated for inter-ministerial consultation through a note for cabinet. As per the advise of Department of Expenditure, the appraisal of the proposal is required to be done by the Expenditure Finance Committee prior to Cabinet approval before the bill is introduced in the parliament for enactment of law.